

**BEFORE**  
**THE CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**NEW DELHI**

---

**IN THE MATTER OF:** Approval under regulation-86 for transmission tariff for 765/400 kV, 1x1500 MVA, ICT-2 at Dharmjaygarh S/S along with associated bays (Ant. DOCO 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.

**PETITIONER**

Power Grid Corporation of India Ltd. (Govt. of India undertaking)

Registered office: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016

Corporate office: "Saudamini", Plot no.2, Sector-29, Gurgaon -122 001. (Haryana)

Power Grid Corporation of India Ltd., the petitioner in the matter, is filing petition under Regulation-86 for approval of transmission tariff for 765/400 kV, 1x1500 MVA, ICT-2 at Dharmjaygarh S/S along with associated bays (Ant. DOCO 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.

In terms of Regulation 3(2) of the Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff, publication of the application and other related matters) Regulations, 2004, copy of complete tariff application is hereby served to the respondents (beneficiaries of Western Region), for information and necessary action in the matter.

The tariff application is hereby served through the nodal officers of the respondents for CERC matters, on the addresses as mentioned below:

**ADDRESSES OF NODAL OFFICERS-**

1. **Managing Director**

Madhya Pradesh Power Management Co. Ltd  
Shakti Bhawan, Rampur

Jabalpur - 482 008

2. **Secretary (Finance)**

Electricity Department  
Power House Building, 2<sup>nd</sup> floor,  
Administration of Daman & Diu  
Daman - 396 210

3. **Chairman**

Gujarat Urja Vikas Nigam Ltd.,  
Sardar Patel Vidyut Bhawan,  
Race Course,  
Vadodara-390 007

Vadodara-390 007

4. **Chief Ennineer (Electrical)**

Electricity Department  
Govt. of Goa, Vidyut Bhawan,  
Near Mandvi Hotel,  
Panaji,Goa - 403 001

5. **Secretary (Power)**

Electricity Department  
Administration of Dadra Nagar Haveli  
U.T., Silvassa - 396 230

6. **Chief Engineer (Power Purchase Cell)**

Maharashtra State Electricity Distribution Co. Ltd. -  
5th Floor,Prakashgad,  
Plot No.9, Anant Kanekar Marg,  
Bandra(East), Mumbai - 400 051

7. **Chairman**

Chhatisgarh State Electicity Board  
P.O.Sunder Nagar, Dangania, Raipur  
Chhatisgarh-492013

8. **The Manaqing Director,**

Madhya Pradesh Audyogik Kandra  
Vikas Nigam (Indore) Ltd.  
3/54, Press Complex, Agra-Mumbai Road,  
Indore -452 008.

Kindly acknowledge the receipt.

PETITIONER  
POWER GRID CORPORATION OF INDIA LTD.  
REPRESENTED BY

  
S. S. Raju

Dy. GENERAL MANAGER (COMMERCIAL)

GURGAON  
DATED: 13.11.2013

BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI

PETITION FOR

APPROVAL OF TRANSMISSION TARIFF  
for

"765/400 kV, 1x1500 MVA, ICT-2 at Dharmjaygarh S/s along with associated bays (Ant.-DOC0 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh"

PETITION NO. : .....

TARIFF BLOCK : 2009 - 2014

POWER GRID CORPORATION OF INDIA LTD.

REGISTERED OFFICE

B-9, QUTAB INSTITUTIONAL AREA, KATWARIA SARAI,  
NEW DELHI - 110 016

CORPORATE CENTRE

"SAUDAMINI", PLOT NO-2, SECTOR-29,  
**GURGAON-122 001 (HARYANA)**  
EPABX : 0124-2571 700 TO 719, FAX : **0124-2571989**



**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

PETITION NO.: .....

**IN THE MATTER OF:** Approval under regulation-86 for transmission tariff for 7651400 kV,1x1500 MVA, ICT-2 at Dharmjaygarh S/s along with associated bays (Ant. DOCO 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.

Power Grid Corporation of India Ltd.  
(Govt. of India undertaking)

---PETITIONER

**Registered office:** B-9, Qutab Institutional Area,  
Katwaria Sarai, New Delhi 110 016 and  
**Corporate office:** "Saudamini", Plot no.2,  
Sector-29, Gurgaon -122 001. ( Haryana)

Chhattisgarh state Electricity Board  
P.o. Sunder Nagar, Dangania, Raipur  
Chhattisgarh-492013  
Represented by its Chairman and Others

----- RESPONDENTS

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**FILED BY  
POWER GRID CORPORATION OF INDIA LTD.**

**GURGAON  
DATED: ...11.2013**

**REPRESENTED BY S. S. RAJU  
Dy. General Manager (Commercial)**



**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

PETITION NO.: .....

**IN THE MATTER OF:** Approval under regulation-86 for transmission tariff for 7651400 kV,1x1500 MVA, ICT-2 at Dharmjaygarh S/s along with associated bays (Ant. DOCO 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh

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---PETITIONER

Chhattisgarh state Electricity Board  
P.o. Sunder Nagar, Dangania, Raipur  
Chhatisgaarh-492013  
Represented by its Chairman and Others

----- RESPONDENTS

To

The Secretary  
Central Electricity Regulatory Commission  
New Delhi. 110 001

Sir,

The application filed under Regulation 86 of CERC (Conduct of Business)-Regulation;-1999 and CERC (Terms and Conditions of Tariff) Regulations'2009 for determination of Transmission tariff from DOCO to 31.03.2014 may please be registered.

**FILED BY  
POWER GRID CORPORATION OF INDIA LTD.**

*S.S. Raju*

**REPRESENTED BY S. S. RAJU  
Dy. General Manager (Commercial)**

**GURGAON  
Dated: ..12.11.2013**



**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

PETITION NO.: .....

Power Grid Corporation of India Ltd.  
(Govt. of India undertaking)  
**Registered office:** B-9, Qutab Institutional Area,  
Katwaria Sarai, New Delhi 110 016 and  
**Corporate office:** "Saudamini", Plot no.2,  
Sector-29, Gurgaon -122 001. ( Haryana)

---PETITIONER

Chhattisgarh state Electricity Board  
P.o. Sunder Nagar, Dangania, Raipur  
Chhatisgaarh-492013  
Represented by its Chairman and Others

--- RESPONDENTS

MEMO OF PARTIES

POWER GRID CORPORATION OF INDIA LTD.

---PETITIONER

VERSUS

1. CHHATTISGARH STATE ELECTRICITY BOARD  
P.O.SUNDER NAGAR, DANGANIA, RAIPUR  
CHHATISGAARH-492013  
REPRESENTED BY ITS CHAIRMAN
2. MADHYA PRADESH POWEEMANAGEMENT CO. LTD.  
SHAKTI BHAWAN, RAMPUR  
JABALPUR - 482 008  
REPRESENTED BY ITS MD
3. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION CO. LTD.  
PRAKASHGAD, 4TH FLOOR  
ANDHERI (EAST), MUMBAI - 400 052 .  
REPRESENTED BY ITS MD
4. GUJARAT URJA VIKAS NIGAM LTD.  
SARDAR PATEL VIDYUT BHAWAN,  
RACE COURSE ROAD  
VADODARA - 390 007  
REPRESENTED BY ITS CHAIRMAN
5. ELECTRICITY DEPARTMENT  
GOVT. OF GOA  
VIDYUT BHAWAN, PANAJI,  
NER MANDVI HOTEL, GOA - 403 001  
REPRESENTED BY ITS CHIEF ENGINEER (ELECTRICAL)



174. 18. 20

6. ELECTRICITY DEPARTMENT  
ADMINISTRATION OF DAMAN & DIU  
DAMAN - 396 210  
REPRESENTED BY ITS SECRETARY (FIN.)
7. ELECTRICITY DEPARTMENT  
ADMINISTRATION OF DADRA NAGAR HAVELI  
- - U.T., SILVASSA - 396 230  
REPRESENTED BY ITS SECRETARY (FIN.)
8. MADHYAPRADESH AUDYOGIK KENDRA  
VIKAS NIGAM (INDORE) LTD.  
3/54, PRESS COMPLEX, AGRA-BOMBAY ROAD,  
INDORE-452 008

FILED BY  
POWER GRID CORPORATION OF INDIA LTD.

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REPRESENTED BY S. S. RAJU  
Dy. General Manager (Commercial)

GURGAON  
Dated: 11.11.2013





हरियाणा HARYANA BEFORE 30AA 425212  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI

PETITION NO.: .....

**IN THE MATTER OF:** Approval under regulation-86 for transmission tariff for 765/400 kV, 1x1500 MVA, ICT-2 at Dharmjaygarh S/s along with associated bays (Ant. DOCO-01:01:2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.

Power Grid Corporation of India Ltd.  
(Govt of India undertaking)  
Registered office: B-9, Qutab Institutional Area,  
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Sector-29, Gurgaon -122 001. (Haryana)

---PETITIONER

Chhattisgarh state Electricity Board  
P.o. Sunder Nagar, Dangania, Raipur  
Chhattisgarh-492013  
Represented by its Chairman and Others

--- RESPONDENTS



Affidavit verifying the Petition



1, S 4 Raju, S/O Sh S B Raju, working as Deputy General Manager (Commercial) in the Powergrid Corporation of India Ltd., having its registered Office at B-9, Institutional Area, Katwaria Sarai, New Delhi-110 016, do hereby solemnly affirm and state as under:-

1. I am the Dy. General Manager of Power Grid Corporation of India Ltd., the representative of the Petitioner in the above matter, and am duly authorised to make this affidavit.



2. I submit that the enclosed tariff Petition is being filed for determination of Transmission Tariff 7651400 kV, 1x1500 MVA , ICT-2 at Dharmjaygarh S/s along with associated bays (Ant. DOCO 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.
3. I submit that no other tariff Petition except this Petition has been filed directly or indirectly for approval of Transmission Tariff for 2009-14 Block for 7651400 kV,1x1500 MVA , ICT-2 at Dharmjaygarh S/s along with associated bays (Ant. DOCO 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.
4. The statements made in the tariff Petition herein are based on petitioner company's official records maintained in the ordinary course of business and I believe them to be true and correct.
5. The documents attached with the petition are legible copies and duly attested by me:<sup>d</sup>

  
(DEPONENT)

**VERIFICATION**

Solemnly affirmed at Gurgaon on this .....12.....day of Nov, 2013 that the contents of the above affidavit are true to my knowledge and belief and no part of it is false and nothing material has been concealed there from.

  
(DEPONENT)



ATTESTED  
  
MAHENDER S. PUNIA  
ADVOCATE & NOTARY  
DISTT GURGAON (Harvana) India



**BEFORE  
THE CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**PETITION NO.: .....**

**IN THE MATTER OF:** Approval under regulation-86 for transmission tariff for 765/400 kV, 1x1500 MVA, ICT-2 at Dharmjaygarh S/s along with associated bays (Ant. DOCO 01.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.

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(Govt. of India undertaking)  
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Corporate office: "Saudamini", Plot no.2,  
Sector-29, Gurgaon -122 001. ( Haryana)

---PETITIONER

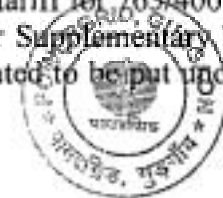
Chhattisgarh state Electricity Board  
P.o. Sunder Nagar, Dangania, Raipur  
Chhattisgarh-492013  
Represented by its Chairman and Others

---- RESPONDENTS

To  
The Hon'ble Chairman and  
his Companion Members of The Hon'ble CERC  
The humble application filed by the Petitioner

**MOST RESPECTFULLY SHOWETH**

- 1.0 That, Hon'ble Commission have made CERC (Terms and Conditions of Tariff) Regulations, 2009 and issued vide notification dated 19.01.2009. These regulations shall remain in force for a period of 5 years w.e.f. 01.04.2009, unless reviewed earlier or extended by the Hon'ble Commission.
- 2.0 The Petitioner herein, Power Grid Corporation of India Ltd. is a Government Company within the meaning of Companies Act, 1956. In exercise of powers under sub-section (1) of section 38(1) the Electricity Act 2003, the Government of India has declared the Petitioner herein as the Central Transmission Utility (CTU). The petitioner being CTU is deemed to be a transmission licensee under section 14 of the Electricity Act' 2003.
- 3.0 The petitioner being CTU and transmission licensee is required to inter-alia build, maintain and operate an efficient, co-ordinated and economical inter state transmission system (ISTS). The tariff for the said transmission systems shall be determined by the Hon'ble Commission in accordance with the CERC (Terms and Conditions of Tariff) Regulations, 2009.
- 4.0 That the instant petition covers approval of transmission tariff for 765/400 kV, 1x1500 MVA , ICT-2 at Dharmjaygarh SIs along with associated bays under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh, which is anticipated to be put under commercial operation w.e.f. 01.01.2014.



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## 5.0 Approval of the Scheme

5.1 That the petitioner has been entrusted with the implementation of "Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh". The investment approval of the project was accorded by Board of Directors of POWERGRID vide the Memorandum Ref.: C/CP/WR-241 dated 22.03.2012, at an estimated cost of Rs. 132.19 Crores including IDC of Rs 7.16 Crores, price level -4<sup>th</sup> Qtr, 2011, a copy whereof is attached hereto as **Encl.-1, page.15 to 22.** that the scope of the scheme was discussed and agreed in the 36th SCM of Western Region Constituents. Extract of the MOM is Enclosed herewith as **Encl-3 page 22 to 26...**

5.2 The scope of work covered under "Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh" in Western Region is as follows:

Sub Station

(i) Extension of 765/400 kV Dharmjayagarh/Korba Pooling station

<u>765kV</u>		
➤ 1500 MVA, 765/400 kV ICT	---	02 Nos.
➤ Transformer bays	---	02 Nos.
<u>400kV</u>		
➤ Transformer Bays	---	02 Nos

The Schematic diagram of the scheme is attached hereto as **Encl. -2, (page 21...)**.

## 6.0 Implementation Schedule

As per the approval, the transmission scheme was scheduled to be commissioned in 24 months from the date of investment approval. The date of Investment Approval is 22.03.2012. Hence the commissioning schedule comes to 21.03.2014 and DOCO as 01.04.2014 against which the subject asset is anticipated to be commissioned and put under commercial operation w.e.f. 01.01.2014.

That the subject assets is anticipated to be commissioned and put under commercial operation within 30 months from the date of investment approval. In this context, following provisions of CERC (Terms and Conditions of Tariff) Regulations, 2003 may please be invoked.

### **Regulation 15 and Amendment of Regulation 15 of the Principal Regulations vide notification No. L-7/145(160)/2008- CERC dated 21.06.2011 : Return on equity**

1. Return on equity shall be computed in rupee terms, on the equity base determined in accordance with regulation 12.
- ii. Return on equity shall be computed on pre-tax basis at the base rate of 15.5% to be grossed up as per clause (3) of this regulation:

Provided that in case of projects commissioned on or after 1<sup>st</sup> April, 2009, an additional return of 0.5% shall be allowed if such projects are completed within the time line specified in Appendix-11.

“(3) The rate of return on equity shall be computed by grossing up the base rate with the Minimum Alternate/Corporate Income Tax Rate for the year 2008-09, as per the Income Tax Act, 1961, as applicable to the concerned generating company or the transmission licensee, as the case may be.

(4) Rate of return on equity shall be rounded off to three decimal points and be computed as per the formula given below:



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Rate of pre-tax return on equity = Base rate / (1-t)

Where "t" is the applicable tax rate in accordance with clause (3) of this regulation.

(5) The generating company or the transmission licensee, as the case may be, shall recover the shortfall or refund the excess Annual Fixed Charge on account of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax Rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission:

Provided further that Annual Fixed Charge with respect to the tax rate applicable to the generating company or the transmission licensee, as the case may be, in line with the provisions of the relevant Finance Acts of the respective year during the tariff period shall be trued up in accordance with Regulation 6 of these regulations."

## Appendix-II

### Time line for completion of projects :

1. The completion time schedule shall be reckoned from the date of investment approval by the Board (of the generating company or the transmission licensee), or the CCEA clearance as the case may be, up to the date of commercial operation of the units or block or element of the transmission project as applicable.
2. The time schedule has been indicated in months in the following tables:

Asset	Actual/ant. Comp. (date / Months)	CERC Time line (months)	Qualifying Time line for addl. ROE (months)	Scheduled completion (Months)	Additional ROE Claimed
7651400 kV,1x1500 MVA, ICT-2 at Dharmjaygarh S/s along with associated bays	01.01.2014	30	30	21	YES

The project i.e. (plain terrain) 7651400 kV,1x1500 MVA , ICT-2 at Dharmjaygarh S/s along with associated bays (Ant. DOCO : 1.01.2014) under Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh in Western Regional Grid; for which the qualified time schedule has been stipulated as 30 months in the Appendix-II to the Regulations. The project is anticipated to be complete within 21 months from the date of investment approval and therefore, qualifies for additional ROE of 0.5% under Regulation 15(2) of CERC (Terms and conditions of Tariff) Regulations, 2009. Accordingly, the tariff under this petition is based on pre-tax ROE of 18.044% inclusive of MAT @ 11.33% ( Base rate-10%, surcharge- 10%, cess-3%) being applicable for the year 2008-09. The grossed up pre-tax rate of ROE of 16 % ( 15.5+0.5) works out to 18.044 % (grossed up at 11.33% of MAT Rate)

### 7.0 Completion Cost

7.1 That the application for determination of tariff is filed in line \_\_\_\_\_ provision (1) & (2) of tariff Regulation 2009 applicable for 2009-14 period. Further, that the present petition covers approval of tariff based on actual/estimated expenditure incurred up to DOCO and additional capitalization projected to be incurred from DOCO to 31.03.2015 in respect of the subject asset as per detail given below. That the capital cost incurred upto DOCO and projected to be incurred during 2013-14, 2014-15 & 2015-16 is duly certified by auditors in auditor certificate; copy whereof in respect of the assets covered in this petition is enclosed herewith as Encl-4 (page 27 to 28.).



(Rs in Lakhs)

Name of the element	Approved Cost	Exp. Up to DOCO (1.2.14)	Proj exp. from DOCO to 31.03.14	Proj exp. from 1.1.14 to 31.03.15	Estimated completion Cost
7651400 kV,1x1500 MVA, ICT-2 at Dharmjaygarh SIs along with associated bay	7758.96	7066.61	1277.53	1033.11	9377.24

Against the total apportioned approved cost of Rs 77.59 crores, the anticipated completed cost is Rs 93.77 crores, so, there is marginal cost overrun in comparison to FR cost. The reasons for item wise cost variation between approved cost (FR) and actual cost as on DOCO are explained in detail in Form-5B.

Further, it is humbly prayed that tariff may be allowed on the estimated completion cost, since few elements of the project are yet to be completed. The completion cost for Elements under -Supplementary Transmission Scheme-of-upcoming IPP-Projects in Chhattisgarh in Western Region works out to Rs 93.77 cr which is within the overall project cost of Rs 132.19 Cr. Thus, it is humbly prayed that full Tariff may be allowed as claimed in the petition.

Initial spares: Total Initial spares for the sub-stations is 0.81 % (approximately) which is within specified limit under provision 8 of the CERC Regulations 2009.

7.2 The details of underlying assumptions for additional capitalization for this asset is summarized below:

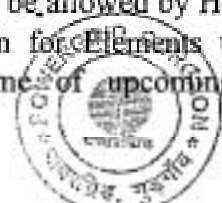
The admissibility of additional capital expenditure (Add. Cap.) incurred after DOCO is to be dealt in accordance with the provisions of Regulation 9 (I), the extract of clause 9 of the regulations, 2009 is reproduced as under:

**"Additional Capitalization"**

(1) The capital expenditure incurred or projected to be incurred, on the following counts within the original scope of work, after the date of commercial operation and upto the cut-off date may be admitted by the Commission, subject to prudence check:

- (i) Undischarged liabilities;
- (ii) Works deferred for execution
- (iii) Procurement of initial capital spares within the original scope of work, subject to the provisions of regulation 8;
- (iv) Liabilities to meet award of arbitration or for compliance of the order or decree of a court; and
- (v) Change in Law: Provided that the details of works included in the original scope of work along with estimates of expenditure, undischarged liabilities and the works deferred for execution shall be submitted along with the application for determination of tariff.

7.3 The additional Capitalisation incurred/projected to be incurred in the contextual asset is mainly on account of Balance/Retention Payments and hence the same may be allowed by Hon'ble Commission. The details of underlying reasons for additional capitalization for Elements under Transmission System associated with Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh in Western Region are:



Handwritten signature and date: 11/11/15

Rs in lakhs

Year	Work/Equipment proposed to be added after COD up to cut off date	Amount capitalised and proposed to be capitalised	Justification as per purpose
DOCO to 31.03.2014	Land Building & other civil works	154.84	Balance & retention payment
	Sub station	1122.68	
01.04.2014 to 31.03.2015	Building & other civil works	105.03	Balance & retention payment
	Sub station	928.07	
	<b>Subtotal</b>	<b>2310.64</b>	

That the petition for determination of tariff is-being filed-in line with provision 5 (2) of tariff Regulation 2009 applicable for 2009-14 period

## 8.0 TRANSMISSION TARIFF

8.1 The tariff for block 2009-2014 has been worked out as per CERC (Terms and Conditions of Tariff) Regulations, 2009, issued vide notification dated. 19.01.2009. In the present petition the transmission tariff has been calculated taking actual / estimated expenditure upto DOCO and estimated additional capitalization from DOCO to 31.03.2014. Calculations for working out the tariff along with supporting documentation are attached hereto as **Encl.- 5, pg29 to 57**

8.2 The annual transmission tariff for the tariff period 2009-14 is summarized as below:

Name of the asset	2009-10	2010-11	2011-12	2012-13	(Rs in Lakh)
					2013-14 (pro-rata)
7651400 kV,1x1500 MVA, ICT-2 at Dharmjaygarh S/s along with associated bays	—	—	—	—	381.83

8.3 That in line with the amendment dated 21.06.2011 to Regulation 15 of the Principal Tariff Regulation dated 19.01.2009, the petitioner shall be allowed to recover the shortfall or refund the excess Annual Fixed Charges, on account of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission. Further, Annual Fixed charges with respect to Tax rates applicable shall be trued up in accordance with Regulation 6 of the Principal Regulations.

8.4 Service tax on transmission has been put in the negative list w.e.f. 01.04.2012 and accordingly the Transmission Charges indicated at para 8.2 above, is exclusive of Service Tax and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner if at any time the transmission charges is withdrawn from the negative list.

8.5 That Interest on Loan has been calculated on the basis of rate prevailing as on DOCO / 01.01.2014. The change in Interest rate due to floating rate of interest applicable, if any, for the project needs to be claimed I adjusted over the tariff block of 05 years directly from with the beneficiaries as was being followed during the tariff block 2004-09.



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- 8.6 The transmission charges at para-8.2 above is inclusive of O&M expenses for the project derived based on the norms for O&M expenditure as specified under regulation 19(g) of the tariff regulations for block 2009-14. It is the understanding of the petitioner that these norms for O&M expenditure been arrived by the Hon'ble Commission after considering (i) normalized actual O&M expenses of the petitioner on its various projects in various regions during the year 2003-04,2004-05, 2005-06, 2006-07, 2007-08, (ii) the base norms so arrived is escalated at 5.72% per annum to arrive at norms for years of tariff period 2009-14, (iii) and also wage hike of 50% on account of pay revision of the employees of Public Sector Undertakings. It is submitted that the wage revision of employees has been implemented. The petitioner reserves the right to approach the Hon'ble Commission for suitable revision in the norms for O&M expenditure due to impact of wage revision.
- 8.7 Petitioner submits that the License fee has been a new component of cost to the Transmission license under O&M stage of the project and has become incidental to the petitioner / CTU only from 2008-09. It is therefore submitted that License fee shall be recovered separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, -para 13 "Addition of-New- Regulation to the Principal Regulations 42A. (1) (b)."
- 8.8 The Transmission Charges and other related Charges indicated at para 8.2 above, is exclusive of incentive, late payment surcharge, FERV, any statutory taxes, levies, duties, cess, filing fees, license fee or any other kind of imposition (s) and/ or other surcharges etc. whatsoever imposed / charged by any Government (Central/State) and / or any other local bodies/authorities/regulatory authorities in relation to transmission of electricity, environmental protection, and/or in respect of any of its installation associated with the Transmission System and the same shall be borne and additionally paid by the respondent(s) to the petitioner and the same shall be charged, billed separately by the petitioner on the respondents.

#### **9.0 Sharing of Transmission Charges**

Tariff for Transmission of Electricity [Annual Fixed Cost) as per para 8.0 of petition shall be recovered on monthly basis and the billing collection and disbursement of Transmission Charges shall be governed by provision of CERC (sharing of interstate Transmission Charges and Losses) Regulations, 2010.

**The Petitioner submits that the Encl.-1 to Encl.-5 may please be treated as integral part of this petition.**

#### **PRAYER**

It is respectfully prayed that the Hon'ble Commission may be pleased to

- 1) Approve the Transmission Tariff for the assets covered under this petition, as per para -8.0 above. The billing shall be done from the actual date of commercial operation.
- 2) Admit the capital cost as claimed in the Petition and approve the **Additional Capitalisation incurred** / projected to be incurred.
- 3) Approve the Additional ROE as claimed in the Petition.
- 4) Allow the petitioner to recover the shortfall or refund the excess **Annual Fixed Charges**, on account of Return on Equity due to change in applicable Minimum Alternate/Corporate Income Tax rate as per the Income Tax Act, 1961 ( as amended from time to time) of the respective financial year directly without making any application before the Commission.



- 5) Approve the reimbursement of expenditure by the beneficiaries towards petition filing fee, and publishing of notices in newspapers in terms of Regulation 42 CERC (Terms and Conditions of Tariff) Regulations, 2009, and other expenditure ( if any) in relation to the filing of petition.
- 6) Allow the petitioner to bill and adjust impact on Interest on Loan due to change in Interest rate on account of floating rate of interest applicable during 2009-14 period, if any, from the respondent.
- 7) Allow the Petitioner to bill and recover Service tax on Transmission Charges separately from the respondents, if at any time service tax on transmission is withdrawn from negative list at any time in future.
- 8) Allow the petitioner to bill and recover Licensee fee separately from the respondents as per CERC (Terms and Conditions on Tariff) (Third Amendment), Regulations, 2012 issued vide date 31.12.2012, para 13 "Addition of New Regulation to the Principal Regulations 42A. (1) (b)."
- 9) ~~Allow 'provisional' tanff i'n accordance with clause (3) of Regulation 5 Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (First and Second Amendment).~~
- 10) Allow the petitioner to bill Tariff from actual DOCO.  
and pass such other relief as Hon'ble Commission deems fit and appropriate under the circumstances of the case and in the interest of justice

**Filed by**  
**Power Grid Corporation of India Ltd.**  
**Represented by**



**S. S. Raju**  
**Dy. General Manager (Commercial)**

**Gurgaon**  
**Dated: ..12.11.2013**





पावर ग्रिड कारपोरेशन ऑफ इंडिया लिमिटेड  
(भारत सरकार का उद्यम)  
POWER GRID CORPORATION OF INDIA LIMITED  
(A Government of India Enterprise)



केन्द्रीय कार्यालय : "सौदामिनी" प्लॉट सं. 2, सेक्टर-29, गुरुगाँव-122 001, हरियाणा  
फोन : 2571700-719, फैक्स : 2571760, 2571761 तार 'नेटग्रिड'  
Corporate Office : "Saudamini" Plot No. 2, Sector-29, Gurgaon-122001, Haryana  
Tel. : 2571700 - 719. Fax : 2571760, 2571761 Gram : 'NATGRID'

संदर्भ संख्या/Ref. Number

C/CP/WR-241

Date: 22<sup>nd</sup> March, 2012

**MEMORANDUM**

Sub: Investment approval for "Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh".

The Board of Directors of POWERGRID, in exercise of powers delegated to it by the Department of Public Enterprises (DPE), Ministry of Heavy Industries and Public Enterprises, Government of India through its Office Memorandum No. 26(3)/2005-GM-GL-92 dated 1<sup>st</sup> May, 2008 and Office Memorandum No. DPE/11(2)/97-Fin. dated 22<sup>nd</sup> July, 1997 (modified subsequently through Office Memorandum No. 18(24)/2003-GM-GL.64 dated 5<sup>th</sup> August, 2005), have accorded investment approval for "Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh" in its 269<sup>th</sup> meeting held on 16<sup>th</sup> March, 2012, as per details given below:

**1. Scope of Project**

Broad scope of works under the project is given below:

(i) Extension of 765/400kV Dharamjaygarh/Korba Pooling station

**765kV**

➤ 1500MVA, 765/400kV ICT : 2  
➤ Transformer Bays : 2

**400kV**

➤ Transformer Bays : 2

**2. Project Cost and Funding**

Estimated cost of the project at 4<sup>th</sup> quarter 2011 price level is ₹ 132.19 Crore (including IDC of ₹ 7.16 Crore). The abstract cost estimate is attached at Annex-I.

The project is proposed to be implemented through domestic borrowings/ bonds and Internal Resources of POWERGRID with Debt : Equity ratio of 70:30.

स. प्र. ३

केन्द्रीय कार्यालय : बी-९, कुतब इंस्टीट्यूशनल एरिया, कटवारीया समी, नई दिल्ली-110016 दूरभाष : 26560121 फैक्स : 011-26560039 तार 'नेटग्रिड'  
Registered Office : B-9, Qutab Institutional Area, Katwaria Sami, New Delhi-110016 Tel. : 26560121 Fax : 011-26560039 Gram : 'NATGRID'



### 3. Implementation Schedule

The project is scheduled to be commissioned within 24 months from the date of investment approval.

This is issued in pursuance of 269<sup>th</sup> meeting of Board of Directors of POWERGRID held on 16<sup>th</sup> March, 2012.

*(Handwritten signature)*  
22/3/12

(A. K. Singhal)  
Additional General Manager (CP)

*(Handwritten signature)*  
एम. एच. २



<b>ABSTRACT COST ESTIMATE (BASE COST)</b>		
<b>SUPPLEMENTARY TRANSMISSION SCHEME OF UPCOMING IPP PROJECTS IN CHHATTISGARH</b>		
(Cost updated to 4th Quarter 2011 price level)		
Sl. No.	DESCRIPTION	AMOUNT (Rs. in Crs.)
A	<u>Civil Works</u> i) Infrastructure for substations	0.20
B	<u>Equipment Cost</u> a) Sub-Stations	109.71
C	<b>Sub Total A to B</b>	<b>109.91</b>
D	Incidental Expenditure During Construction @ 10.75% of C	11.82
E	Contingencies @ 3% of C	3.30
<b>Sub Total (A to E)</b>		<b>125.03</b>
F	Interest During Construction (IDC)	7.16
<b>GRAND TOTAL</b>		<b>132.19</b>
Note: 1. Loan has been assumed to be available from Domestic sources. 2. Interest rate on Loan has been considered @ 10.5% for Domestic Loan subject to actuals. 3. Debt:Equity ratio has been considered as 70:30.		



**Copy for kind information please:**

1. PS to Secretary (Power)
2. Chairman, Central Electricity Regulatory Commission 3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
3. Chairperson, CEA , R. K. Puram, New Delhi - 110 066
4. - Chairman, Bharat Aluminium Co. Ltd., Core-6, Scope Office Complex, Lodhi Road, New Delhi - 11003.
5. CMD, Vandana Vidhyut Ltd., Vandana Bhawan, M.G. Road, Raipur, Chhattisgarh.
6. Managing Director. R.K.M. Powergen Pvt. Ltd., 147, Gitanjali Nagar, Avanti Vihar, Sector-I, Raipur (Chhattisgarh) - 492004.
7. Managing Director, Chhattisgarh State Power Trading Co. Ltd., 2nd Floor, Vidyut Sewa Bhawan, Danganiya, Raipur (Chhattisgarh) - 492013.
8. Chairman, Maharashtra State Electricity Transmission Company Limited, C-19, E-Block, MSETCL, Prakashganga, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051.
9. Chairman, Madhya Pradesh State Electricity Board, Shakti Bhawan, Vidyut Nagar, Rampur, Jabalpur - 482 008, Madhya Pradesh
10. Chairman, Gujarat Electricity Board, Sardar Patel Vidyut Bhawan, Race Course, Vadodara - 390 007, Gujarat
11. Chief Electrical Engineer, Govt. of Goa Electricity Department, 3<sup>rd</sup> Floor, Vidyut Bhawan, Panaji, Goa - 403 001
12. Chairman, Chhattisgarh State Power Transmission Company Limited, Dagania, Raipur, Chhattisgarh - 492 013
13. Secretary (Power), Electricity Department, Administration of Dadra Nagar Haveli, U.T. Silvassa - 396 230
14. Secretary (Power), Electricity Department, Administration of Daman and Diu, U.T. Daman - 396 210
15. Commissioner, Power Development Deptt., Govt. of Jammu & Kashmir, Mini Secretariat, Jammu
16. CMD, Himachal Pradesh Power Transmission Corporation Ltd., Barowalia House, Khalini, Shimla-171002
17. Chairman, Punjab State Electricity Board, The Mall, Patiala-147001
18. CMD, Haryana Vidyut Prasaran Nigam Ltd., Shakti Bhawan, sector-6, Panchkula (Haryana) - 134109
19. CMD, Rajasthan State Electricity Board, Vidyut Bhawan, Vidyut Marg, Jaipur-302005.
20. CMD, UPPCL, Shakti Bhawan, 14, Ashok Marg, Lucknow - 226001
21. CMD, Uttarakhand Power Corporation Ltd., Kaulagarh Power House, FRI complex, Dehradun-248006.
22. CMD, Delhi Transco Limited (DTL), Shakti Sadan, Kotla Road, New Delhi-02
23. Chief Engineer, Electricity Deptt., Chandigarh Administration, Mini Secretariat (U.T.), Sector-9, Chandigarh.



कम. प्र. 2

24. Advisor, PAMD, Planning Commission, Yojana Bhawan, New Delhi – 110 001
25. Member Secretary, Planning Commission, Yojana Bhawan, New Delhi-110 001
26. Member Secretary, WRPC, MIDC Area, Marol, Andheri East, Mumbai- 400 094
27. Member Secretary, NRPC, 18/A, Shaheed Jeet Singh Sansanwal Marg, Katwaria Sarai, New Delhi-110 016
28. Member (Power Systems), CEA, R.K.Puram, New Delhi -66
29. Secretary, CEA, Sewa Bhawan, R.K.Puram, New Delhi -66 – 03 **copies**
30. Joint Secretary, Ministry of Statistics & Programme Implementation, Sardar Patel Bhawan, New Delhi.
31. Joint Secretary & Financial Advisor, MoP, Shram Shakti Bhawan, New Delhi
32. Joint Secretary (Transmission), MoP, Shram Shakti Bhawan, New Delhi
33. Joint Secretary (Plan Finance Div.-II), Ministry of Finance, North Block, New Delhi
34. Director (Transmission), MoP, Shram Shakti Bhawan, New Delhi
35. Director, Ministry of Finance (Plan Finance Div.), North Block, New Delhi
36. Deputy Secretary, Cabinet Secretariat, Rashtrapati Bhawan, New Delhi
37. Under Secretary, Finance & Budget Section, MoP

*A. K. Singhal*  
22/10/16

(A. K. Singhal)

Additional General Manager (CP)

24.10.16



**Important Note:** The Board has desired that the following critical activities may be monitored so that Corporate Monitoring Group can provide progress on the same:

- (i). Award for substations/transformer packages to be placed by February/March, 2012.
- (ii) Supply of major equipment to be monitored.
- (iii) Status of Generation projects.

**Distribution:**

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**CEO, POSOCO**

**GM:** Cost Engg. / ESMD / HVDC & QA&I

Company Secretary

**For kind information of:**

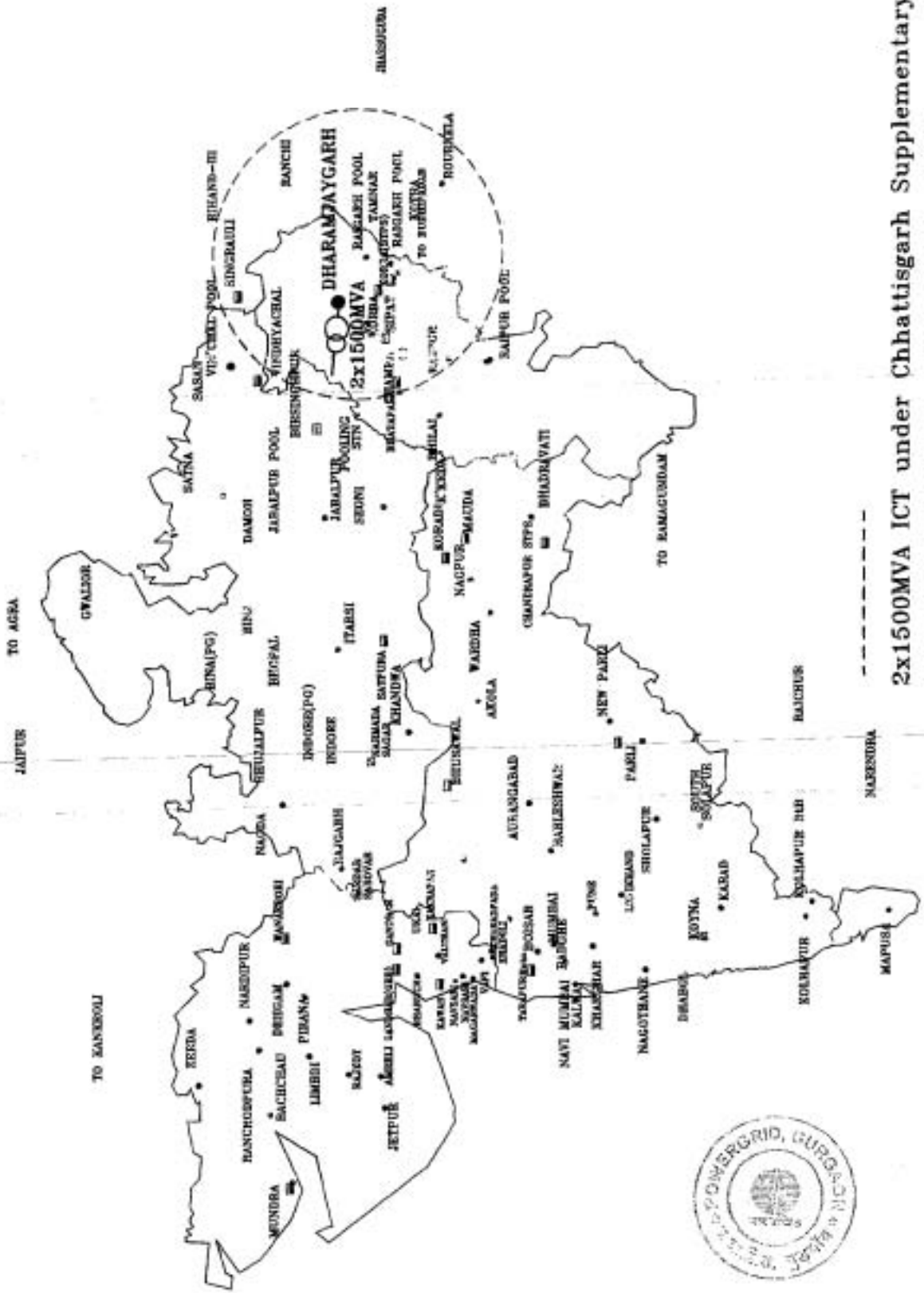
Director (Finance) / Director (Personnel) / Director (Projects)/ CVO

*A. K. Singhal*  
5/4/2012

**(A. K. Singhal)**  
**Additional General Manager (CP)**



# SUPPLEMENATRY TR. SCHEME FOR IPPS IN CH'GARH



2x1500MVA ICT under Chhattisgarh Supplementary Scheme



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भारत सरकार / Government of India  
विद्युत मंत्रालय / Ministry of Power  
केन्द्रीय विद्युत प्राधिकरण / Central Electricity Authority  
प्रणाली योजना एवं परियोजना मूल्यांकन प्रभाग



**System Planning & Project Appraisal Division**  
सेवा भवन, आर. के. पुरम, नई दिल्ली-110066  
**Sewa Bhawan, R. K. Puram, New Delhi-110066 [ISO: 9001:2008]**  
वेबसाइट / Website: [www.cea.nic.in](http://www.cea.nic.in)

No. 26/10/2013-SP&PA/559-572

Date: 25<sup>th</sup> September, 2013

- |   |  |    |  |
|---|--|----|--|
| 1 | The Member (PS),<br>Central Electricity Authority,<br>Sewa Bhawan, R. K. Puram,<br>New Delhi-110066  | 8  | Chief Engineer (Trans),<br>Nuclear Power Corp. of India Ltd.,<br>9S30, VS Bhavan, Anushakti Nagar,<br>Mumbai-400094<br><b>Fax 022-25993570</b>   |
| 2 | The Member Secretary,<br>Western Regional Power Committee,<br>MIDC Area, Marol, Andheri East, Mumbai<br><b>Fax 022 28370193</b>                          | 9  | The Executive Director (Engg.),<br>NTPC Ltd., Engg. Office Complex,<br>A-8, Sector-24, NOIDA 201301<br><b>Fax 0120-2410201/2410211</b>           |
| 3 | The Director (Projects ),<br>Power Grid Corp. of India Ltd.,<br>"Saudamini", Plot No. 2, Sector-29,<br>Gurgaon-122001<br><b>Fax 0124-2571760/2571932</b> | 10 | The Chief Engineer,<br>Electricity Department,<br>The Government of Goa, Panaji<br><b>Fax 0832 2222354</b>                                       |
| 4 | Chairman and Managing Director,<br>MPPTCL, Shakti Bhawan,<br>Rampur, Jabalpur-482008<br><b>Fax 0761 2664141</b>  | 11 | Executive Engineer (Projects)<br>UT of Dadra & Nagar Haveli,<br>Department of Electricity , Silvassa<br><b>Ph. 0260-2642338/2230771</b>          |
| 5 | The Managing Director,<br>CSPTCL, Dangania,<br>Raipur (CG)-492013<br><b>Fax 0771 2574246/ 4066566</b>  | 12 | Executive Engineer<br>Administration of Daman & Diu (U.T.)<br>Department of Electricity<br>Moti Daman-396220<br><b>Ph. 0260-2250889, 2254745</b> |
| 6 | The Managing Director,<br>GETCO, Sardar Patel Vidyut Bhawan,<br>Race Course, Baroda-390007<br><b>Fax 0265-2338164</b>                                    | 13 | GM, WRLDC<br>Plot no F-3, MIDC Area, Msarol,<br>Andheri(East) Mumbai-400093<br><b>Fax no 022-28235434</b>  |
| 7 | Director (Operation),<br>MAHATRANSCO, 'Prakashgad', Plot<br>No.G-9, Bandra-East, Mumbai-400051<br><b>Fax 022-26390383126595258</b>                       | 14 | CEO, POSOCO<br>B-9, Qutab Institutional Area, Katwaria Sarai<br>New Delhi-110016<br><b>Fax 011-26852747</b>                                      |

**Sub:** 36<sup>th</sup> meeting of the Standing Committee on Power System Planning in Western Region

**Sir,**

The minutes of the 36<sup>th</sup> meeting of the Standing Committee on Power System Planning in Western Region held on 29<sup>th</sup> August 2013 at NRPC, Katwaria Sarai, New Delhi is available on CEA website ([www.cea.nic.in](http://www.cea.nic.in)) at the following link: Home page-Wing Specific Document-Power Systems-Standing Committee on Power System Planning-Western Region).

सम. प्र. 2



Yours faithfully,

(K. K Arya)  
Chief Engineer (I/C)



भारत सरकार  
केन्द्रीय विद्युत प्राधिकरण  
प्रणाली योजना एवं परियोजना मूल्यांकन प्रभाग  
सेवा भवन, रामकृष्णपुरम्, नई दिल्ली 110066

क्र. सं. : 26/10/2013-प्र. यो. प. नं. 559-572

दिनांक: 26.09.2013

- |   |   |    |   |
|---|---|----|---|
| 1 | सदस्य (विद्युत प्रणाली),<br>केन्द्रीय विद्युत प्राधिकरण,<br>सेवा भवन, आर के पुरम्,<br>नई दिल्ली-110066                                    | 8  | मुख्य अभियंता (कारेपण),<br>न्यूक्लीयर पावर कॉरपोरेशन ऑफ इंडिया लि,<br>9एस30, वीएस भवन, अणुशक्ति नगर,<br>मुम्बई-401094 फैक्स सं. 022-26993570                          |
| 2 | सदस्य सचिव,<br>परिचालनी क्षेत्रीय विद्युत समिति, एम. आई. डी. सी. क्षेत्र,<br>मेरोल, अंधेरी पूर्व, मुम्बई-400094<br>फैक्स सं. 022-28370193 | 9  | कार्यपालक निदेशक (अभियंत्रिकी),<br>नेशनल थर्मल पावर कॉरपोरेशन लि,<br>इंजीनियरिंग ऑफिस कॉम्प्लेक्स, ए-8, सेक्टर-24,<br>नोएडा-201301 फैक्स सं. 0124-2410201             |
| 3 | निदेशक (परिकोजना),<br>पावरग्रिड कॉरपोरेशन ऑफ इंडिया लि,<br>सौदागिनी, प्लॉट सं. 2, सेक्टर-29, गुडरॉय-122001<br>फैक्स सं. 0124-2571750      | 10 | मुख्य अभियंता,<br>विद्युत विभाग, गोवा सरकार, पणजी<br>फैक्स सं. 0832-2222354   |
| 4 | अध्यक्ष एवं प्रबन्ध निदेशक,<br>एम.पी.पी.टी.सी.एल. शक्ति भवन,<br>रामपुर, जबलपुर-482008<br>फैक्स सं. 0761-2664141                           | 11 | कार्यपालक इंजीनियर (परियोजनाएं),<br>दादरा एवं नागर हवेली संघ शासित क्षेत्र,<br>विद्युत विभाग, सिलवासा,<br>फोन नं. 0260-2642338  |
| 5 | प्रबन्ध निदेशक<br>छत्तीसगढ़ रा. वि. बोर्ड,<br>दानगनिया, रायपुर (छत्तीसगढ़) -492013<br>फैक्स सं. 0771-2574246                              | 12 | कार्यपालक इंजीनियर,<br>विद्युत विभाग, दमन एवं दीव संघशासित क्षेत्र प्रशासन,<br>मोती दमन, पिन-396220<br>फोन नं. 0260-2250889, 2254745                                  |
| 6 | प्रबन्ध निदेशक,<br>जी.ई.टी.ए.सि. सरदार पटेल विद्युत भवन,<br>रेस कोर्स, बड़ोदा-390007<br>फैक्स सं. 0265-2338164                            | 13 | कार्यपालक निदेशक, (विशेष आन्वित),<br>डब्ल्यू आर एल डी सी, प्लॉट संख्या-एफ 3,<br>एम आई डी सी एरिया, मनेल,<br>अंधेरी पूर्व, मुम्बई-400093,<br>फैक्स संख्या-022-28235434 |
| 7 | निदेशक (प्रचालन),<br>महादांसको, प्रकाशगढ़, प्लॉट संख्या-जी 9,<br>बांदा-पूर्व, मुम्बई-400051<br>फैक्स 022-26390383 / 26596258              | 14 | कार्यपालक निदेशक, एनएलटीसी<br>बी-8, फुलुव इन्स्टीट्यूशनल एरिया,<br>कटवारिया सरोवर, नई दिल्ली-110016<br>फैक्स 011-26852747   |

विषय :- पश्चिमी क्षेत्र विद्युत प्रणाली योजना की स्थाई समिति की 36वीं बैठक - कार्यवृत्त ।  
महोदय,

पश्चिमी क्षेत्र विद्युत प्रणाली योजना की स्थाई समिति की 36वीं बैठक का कार्यवृत्त केन्द्रीय विद्युत प्राधिकरण की वेबसाइट [www.cea.nic.in](http://www.cea.nic.in) पर लिंक Home page - Power Systems-Standing Committee on Power System Planning-Western Region पर उपलब्ध है।

संलग्न - उपरोक्त

क्र. सं. 26/10/2013-प्र. यो. प. नं. 559-572



भवदीय,  
के.के. आर्य  
(क. क. आर्य)  
मुख्य अभियंता (प्रभारी)

Minutes of the 36<sup>th</sup> Meeting of Standing Committee on Power System Planning in Western Region held on Thursday 29<sup>th</sup> August 2013 at NRPC , New Delhi

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- 1.0 The 36<sup>th</sup> meeting of the Standing Committee on Power System Planning of Western Region was held on Thursday 29<sup>th</sup> August, 2013 at NRPC Katwaria Sarai, New Delhi. The list of participants is enclosed at Annex – I.
- 2.0 Confirmation of the minutes of 35<sup>th</sup> meeting of the Standing Committee on Power System Planning in Western Region (SCPSPWR) held on 3<sup>rd</sup> January 2013 at M.P Hall, Power Grid Township Sector-43, Gurgaon.
- 2.1 Director (SP&PA), CEA stated that the minutes of the 35<sup>th</sup> SCPSPWR were issued vide CEA letter No.26/10/2013-SP&PA/74-87 dated 4<sup>th</sup> February 2013. Subsequently, POWERGRID had requested for modification in item no. 17.10 of the minutes and a corrigendum was issued on 5<sup>th</sup> March, 2013. He requested for confirmation of the minutes of the meeting along with corrigendum.
- 2.2 The minutes of the meeting along with corrigendum were confirmed by the committee.
- 3.0 Review of Progress on Earlier Agreed Transmission Schemes.
- 3.1 The status of ongoing schemes in Western Region as furnished by POWERGRID is enclosed at Annexure-II. The status of transmission schemes being implemented through tariff based competitive bidding is enclosed at Annexure- III.
- 3.2 Status of LILO of one circuit of 400 kV D/C Mundra UMPP – Chorania line at Halvad (GETCO) substation, as an interim arrangement: The LILO of one circuit of 400 kV D/C Mundra UMPP – Chorania line at Halvad (GETCO) substation was agreed as an interim arrangement till the planned network from Halvad sub-station was completed in the 34<sup>th</sup> SCM, in order to provide operation flexibility. In the 36<sup>th</sup> SCM, GETCO had informed that the interim arrangement along with the Halvad 400 kV substation is planned to be commissioned by February 2014.
- 3.3 LILO of 400 kV S/c line between Raipur (PG) and Khedamera (Bhilai) at Raipur (Raita) 400kV substation and provision of 2X50 MVAR switchable line reactors at Raita end. In the 34<sup>th</sup> standing committee meeting, inter alia, provision of 2x50 MVAR switchable line reactors at Raipur (Raita) end of Raipur (Raita)-Jagdapur 400 kV D/C line was agreed instead of 1x125 MVAR bus reactor at Raipur (Raita). In the 36<sup>th</sup> SCM, CSPTCL had informed that they were not implementing the agreed LILO arrangement.
- 3.4 Status of 10 nos. of bus reactors agreed in the 33<sup>rd</sup> SCM of WR: In the 36<sup>th</sup> SCM POWERGRID had informed that the order for six no. 1x125 MVar bus reactors has already placed and these reactors are scheduled to be commissioned by Jabalpur – March 2014, Khandwa- January 2014, Shujalpur- May 2014, Bhatapara-May 2014, Raigarh- March 2014 and Aurangabad- June 2014. GETCO had informed that the 1x125 MVar bus reactors at Ranchodpura (08.07.2013), Versana (25.07.2013), Anreli (12.07.2013) and Rajkot (05.08.2013) has already been commissioned.
- 3.5 Status of 17 nos. of bus reactors agreed in the 34<sup>th</sup> SCM of WR: In the 36<sup>th</sup> SCM MSETCL informed that 1x125 MVar bus reactors at Nanded, Solapur, Kolhapur and Akola would be commissioned by December 2014.



पुस. पुस-२

power management in the grid under such unpredictable scenario, it is necessary to provide adequate reactive compensation all over the grid. Keeping above in view, POWERGRID has proposed:

- a) 1x125 MVAR, 420 kV Bus Reactor at all the 400 kV substations of WR wherein presently no bus reactors are existing / planned by respective utility
- b) 1x330MVAR, 765 kV at all the 765 kV substations of WR wherein presently no bus reactors are existing / planned by respective utility
- c) 1x125 MVAR, 420 Bus Reactor in the generation switchyard of all generators by respective utility wherever no bus reactor exists to control the over-voltages in the system.
- d) Converting all line reactors at sending end into switchable line reactors (depending on space available)

29.3 POWERGRID intimated that at present 4 no. 400 kV sub-stations are not having bus reactors. The connectivity/LTA is granted to IPPs with provision of bus reactor at their generating switchyard.

29.4 MS, WRPC emphasized on the early implementation of already agreed reactors in the 33<sup>rd</sup> and 34<sup>th</sup> SCM of WR. Requirement of additional reactors could be arrived based on reactive power studies. He appreciated the installation of bus reactors at generating stations and opined that reactive compensation of the value corresponding to at least 10% of MW capacity of generation should be provided at the generator bus.

29.5 Members agreed with MS, WRPC view of arriving at requirement of additional reactive compensation based on reactive power studies. Further, the following was agreed:

- a) Bus Reactor of the value corresponding to at least 10% of MW capacity of generation-in-the generation switchyard of all generators by respective utility,--
- b) Converting all line reactors at sending end into switchable line reactors (depending on space available)

### 30.0 Additional System Strengthening Scheme for Chhattisgarh IPPs

30.1 Director (SP&PA), CEA stated POWERGRID is implementing a composite high capacity corridor planned for Chhattisgarh IPPs having 18,000 MW installed capacity. Considering the uncertainty of materialization of these IPPs, initially this high capacity corridor was planned with minimum redundancy. The immediate evacuation lines from Chhattisgarh complex inter-alia consists of following lines:

- (i) Champa (Pool) – Kurukshetra  $\pm$  800 kV, 6000 MW HVDC bi-pole
- (ii) Raigarh (Ko'tra) – Pugalur  $\pm$  600 kV, 4000 MW HVDC bi-pole
- (iii) Raipur (Pool) – Wardha Pool 765 kV 2xD/c line
- (iv) Champa (Pool) – Dharamjaigarh 765 kV S/c line

30.2 He said that POWERGRID has informed that in the Chhattisgarh complex progress of about 21,000 MW generation is encouraging and many of these are already



commissioned. Further, few projects have also taken connectivity over this corridor. To provide reliable evacuation of power from this complex, the following transmission system strengthening for Chhattisgarh IPPs is proposed:

- (i) Raipur (Pool) – Rajnandgaon 765 kV D/c line.
- (ii) Rajnandgaon – Pooling station near Warora 765 kV D/c line.
- (iii) LILO of one circuit of Aurangabad – Padghe 765 kV D/c line at Pune.
- (iv) Establishment of new substation near Rajnandgaon 765/400 kV, 2x1500 MVA substation.
- (v) LILO of all circuits of Raipur/Bhilai – Bhadravati 400 kV lines at Rajnandgaon.
- (vi) Raigarh (Kotra) - Champa (Pool) – Dharamjaigarh 765 kV 2<sup>nd</sup> S/c line.

30.3 He informed that the LILO of one circuit of under implementation Aurangabad – Padghe 765 kV D/c line at Pune is proposed in lieu of already agreed LILO of one circuit of Kolhapur – Padghe at Pune for reliable interconnection of Pune at 765 kV level. CEA vide its letter dated 29<sup>th</sup> May 2013 has already accorded "in-principle" approval for the same while granting approval for Aurangabad – Solapur 765 kV D/c line.

30.4 MD, GETCO inquired about the progress, LTA quantum and PPA of the IPPs in Chattisgarh complex. MSETCL stated it would be difficult to get land for Warora pooling station.

30.5 DGM, POWERGRID stated that information requested by GETCO would be added in the details of IPPs (enclosed as Annexure IV) and regarding the location of the Warora pooling station, it was decided that it would be done in consultation with MSETCL.

30.6 After deliberations members agreed with the above proposal.

### 31.0 **Transmission system for increasing import of power into Southern Region**

31.1 Director (SP&PA), CEA stated that in the meeting of 31<sup>st</sup> Standing Committee meeting on Power System Planning for Western Region held on 27<sup>th</sup> December 2010 at Gurgaon, it was agreed to implement Wardha – Hyderabad 765 D/c line (inter-regional line between WR & SR). Subsequently in the 35<sup>th</sup> meeting of Standing Committee meeting on Power System Planning for Southern Region held on 4<sup>th</sup> January 2013 at Gurgaon, it was decided by SR constituents to anchor planned Hyderabad – Wardha 765kV D/C line at some intermediate station as the length of this line was becoming more than 500 km as per the preliminary survey. The increase in line length is due to line routing, to avoid Hyderabad City limits and Forest stretches. After discussions, it was decided in above meeting of SR that the location and connectivity at 400kV level of the intermediate station would be decided on the basis of joint studies/visit by CTU, APTRANSCO and CEA. During the joint studies of a team comprising of officers from CTU, CEA and APTRANSCO it was found that Nizamabad could be the perspective location for the intermediate station. POWERGRID and APTRANSCO has identified 3-4 locations around Nizamabad area, and the proposed line lengths of the Wardha – Nizamabad and the Nizamabad - Hyderabad would be approximately 250km.

31.2 He said that the connectivity of the intermediate station at Nizamabad was studied and the following system was finalized in joint studies with PGCIL, APTRANSCO, TNEB and KPTCL held in Hyderabad on 28-30 June 2013:



# K. G. Goyal & Associates

## COST ACCOUNTANTS

Encl-4

Delhi Office :  
4A, Pocket 2  
Mix Housing,  
New Kondli, Mayur Vihar-III  
New Delhi - 110096  
[goyaldelhi@yahoo.co.in](mailto:goyaldelhi@yahoo.co.in)

Jaipur Office :  
289, Mahaveer Nagar-II  
Maharani Farms  
Durgapura  
JAIPUR - 302018  
Mobile : 9829373503  
[raieshgoyaljaipur@yahoo.co.in](mailto:raieshgoyaljaipur@yahoo.co.in)

-8

### CERTIFICATE OF CAPITAL COST

Project Name: SUPPLEMENTARY TRANSMISSION SCHEME OF UPCOMING IPP PROJECTS IN CHHATTISGARH

Name of Element **765/400kV, 3\*500MVA, ICT-2 at Dharamjaygarh SS along with associated bays**

Date of Commercial Operation: 01.01.2014 (Anticipated)

(RS./ LAKHS)

PARTICULARS	Expenditure upto 31.03.2013	Expenditure from 01.04.2013 to 30.09.2013	Estimated Expenditure from 01.10.2013 to 31.12.2013 (DOCO)	Estimated Expenditure From 01.01.2014 to 31.03.2014	Estimated Expenditure From 01.04.2014 to 31.03.2015	Total Expenditure
LAND (FREEHOLD)			-			-
BUILDING, CIVIL WORKS & COLONY		214.04	173.25	154.84	105703	647.16
TRANSMISSION LINE						
<b>SUB-STATION</b>	<b>3,434.87</b>	<b>1,955.26</b>	<b>1,289.19</b>	<b>1,122.68</b>	<b>928.07</b>	<b>8,730.07</b>
<b>PLCC</b>						
	<b>3,434.87</b>	<b>2,169.29</b>	<b>1,462.44</b>	<b>1,277.53</b>	<b>1,033.11</b>	<b>9,377.24</b>

Initial Spares Included in Above - Transmission Line  
- Sub-station

75.97

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31-03-2013. The expenditure from 01-04-2013 to 30-09-2013 have been verified from the books of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place: NAGPUR

Date: 26-10-13



K. G. GOYAL & ASSOCIATES

21-178  
(Rajesh Goyal)  
Partner



27

# K G. Goyal & Associates

## COST ACCOUNTANTS

**Delhi Office :**  
 4A, Pocket 2  
 Mix Housing,  
 New Kondli, Mayur Vihar-III  
 New Delhi- 110096  
[govaldelhi@yahoo.co.in](mailto:govaldelhi@yahoo.co.in)

**Jaipur Office :**  
 289, Mahaveer Nagar-II  
 Maharani Farms  
 Durgapura  
 JAIPUR - 302018  
 Mobile : 9829373503  
[raieshgoyaljaipur@yahoo.co.in](mailto:raieshgoyaljaipur@yahoo.co.in)

### CERTIFICATE OF CAPITAL COST

Project Name: SUPPLEMENTARY TRANSMISSION SCHEME OF UPCOMING IPP PROJECTS IN CHHATTISGARH

Name of Element **765/400kV, 3\*500MVA, ICT-2 at Dharamjaygarh SS along with associated bays**

Date of Commercial Operation: 01.01.2014 (Anticipated)

(RS./LAKHS)

PARTICULARS	CAPITAL COST (DOCO)	IDC	IEDC	TOTAL
<b>Expenditure Upto 31.03.2013</b>	<b>3,178.12</b>	<b>221.52</b>	<b>35.23</b>	<b>3,434.87</b>
Expenditure from <b>01.04.2013</b> to 30.09.2013	1,979.05	162.24	28.01	2,169.29
<b>Estimated Expenditure</b> from <b>01.10.2013</b> to <b>31.12.2013</b> (DOCO)	1,369.63	81.12	11.68	1,462.44
<b>Estimated Expenditure</b> From <b>01.01.2014</b> to <b>31.03.2014</b>	1,277.53	-	-	1,277.53
<b>Estimated Expenditure</b> From <b>01.04.2014</b> to <b>31.03.2015</b>	1,033.11	-	-	1,033.11
	<b>8,837.43</b>	<b>464.88</b>	<b>74.93</b>	<b>9,377.24</b>

This is to certify that the above summary has been prepared on the basis of the information drawn from the Audited Statement of Accounts of Power Grid Corporation of India Ltd., Western Region, Nagpur up to 31-03-2013. The expenditure from 01-04-2013 to 30-09-2013 have been verified from the books of accounts of the project. Balance expenditure is based on the estimates as certified by the Management.

Place : NAGPUR  
 Date : 26-10-13

For K. G. GOYAL & ASSOCIATES

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Summary Sheet

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh

Name of the Transmission Element:

765/400 KV, 1500 MVA ICT-2 at Dharanjaygarh S/s along with associated bays : DOCO : 01-JAN-2014 [ANVIC/10/10]

Sl.No.	Particulars	Form No.	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014(Pro Rata)	(Rs in Lacs)	
									7	8
1	Depreciation	FORM-12	0.00	0.00	0.00	0.00	0.00	0.00	99.46	
2	Interest on Loan	FORM-13A	0.00	0.00	0.00	0.00	0.00	0.00	129.20	
3	Return on Equity	FORM-01A	0.00	0.00	0.00	0.00	0.00	0.00	104.28	
4	Interest On Working Capital	FORM-13B	0.00	0.00	0.00	0.00	0.00	0.00	9.61	
5	O & M Expenses		0.00	0.00	0.00	0.00	0.00	0.00	39.28	
6	Total		0.00	0.00	0.00	0.00	0.00	0.00	381.83	

*[Signature]*  
Petitioner



Calculation Of **Return** On Equity

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh**  
 Name of the Transmission Element: **7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh SIs along with Associated bays :DOCO :01-JAN-2014**

Particulars	(Rs in Lacs)					
	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
Equity as <b>DOCO</b>						2,119.99
Notional Equity for Add Cap						383.26
Total Equity						<b>2,503.25</b>
Return on Equity @ 18.044%						104.28

  
Petitioner

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Details of Transmission Lines And Substations

Name of the Transmissioii Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Supplementary Transmission **Scheme** of upcoming IPP **Projects** in Chhattisgarh  
 Name of the Transmission Element: 7651400 **kV, 1500 MVA** ICT-2 at **Dharmjaygarh S/s** along with **associated bays :DOCO :01-JAN-2014**

Transmission Lines									
Sl.No.	Name of Line	Type of Line AC/HVDC	S/C or D/C	No. of Sub- Conductors	Voltage level KV	Line Length (Km.)	Date of Commercial operation	Covered in the present petition	
								Yes/No	If No, petition No.

Substations											
Sl.No.	Name of Sub-Station	Type of Substation Conventional /GIS/ HVDC Terminal/ HVDC Back to Back	Voltage level kV	No. of Transformers / Reactors / SVC etc (with Capacity)	No. of Bays				Date of Commercial operation	Covered in the present petition	
					765 KV	400 KV	220 KV	132 KV & below	(Amended)	Yes/No	If No, petition No.
1	Dharmjaygarh/Korba Pooling Station	Conventional	17651400	1 X 1500 MVA							
	ICT-2		765		1				101-JAN-2014	Yes	
	ICT-2		400			1			101-JAN-2014	Yes	
Total					1	1					

31

*(Signature)*  
Petitioner



## Normative Parameters considered For tariff calculation;

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh**  
 Name of the Transmission Element: **7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh S/s along with associated bays :DOCO :01-JAN-2014**

Year Ending March

Particulars	Unit	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8
Base Rate of Return on Equity	%						17.481
Tax Rate	%						11.33
Target Availability	%						98.00
Nonnative O&M per Km.	Rs. lacs				Given Below		
Normative O&M per bay	Rs. lacs				Given Below		
Spares for WC as % of O&M	%						15.00
Receivables in Months for WC	months						2.00
Prime lending Rate of SBI as on 01-APR-2009	%						13.20

## Norms for O&amp;M expenditure for Transmission System

	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Norms for sub-station (Rs Lakh per bay)</b>					
765 KV	73.56	77.56	81.99	86.68	91.64
400 KV	52.40	55.40	58.57	61.92	65.46
220 KV	36.68	38.78	41.00	43.34	45.82
132 KV and below	26.20	27.70	29.28	30.96	32.73
<b>Norms for AC and HVDC Lines (Rs Lakhs per km)</b>					
Single Circuit (Bundled conductor with four or more sub-conductors)	0.537	0.568	0.600	0.635	0.671
Single Circuit (Twin & Triple Conductor)	0.358	0.378	0.400	0.423	0.447
Single Circuit (Single Conductor)	0.179	0.189	0.200	0.212	0.224
Double Circuit (Bundled conductor with four or more sub-conductors)	0.940	0.994	1.051	1.111	1.174
Double Circuit (Twin & Triple Conductor)	0.627	0.663	0.701	0.741	0.783
Double Circuit (Single Conductor)	0.269	0.284	0.301	0.318	0.336
<b>Norms for HVDC Stations</b>					
HVDC Back-to-back stations (Rs lakh per 500 MW)	443.00	468.00	495.00	523.00	553.00
Palani-Dadri HVDC bipole scheme (Rs Lakh)	1450.00	1533.00	1621.00	1713.00	1811.00
Talcher-Kolar HVDC bipole scheme (Rs Lakh)	1699.00	1796.00	1899.00	2008.00	2122.00



Abstract of Capital Cost Estimates and Schedule of Commissioning for the New projects

Name of the Transmission Licensee : POWER GRID CORPORATION OF INDIA  
 Name of Region: WESTERN  
 Name of the Project : SUPPLEMENTARY TRANSMISSION SCHEME OF  
 UPCOMING IPP PROJECTS IN CHHATTISGARH  
 Name of Element: 7651400 kV, 1x1500 MVA, ICT-2 at Dharmjaygarh S/s  
 along with associated bays

**Capital Cost Estimates**

Board of Director/ Agency approving the Capital cost estimates:	Board of Directors of POWERGRID	
Date of approval of the Capital cost estimates:	Memo No. CICPI WR-241 dated 22.03.2012	
	Present Day Cost	Completed Cost
Price level of approved estimates	As of 4th Qtr. of the year 2011	As on Scheduled COO (FR)
Foreign Exchange rate considered for the Capital cost estimates		
<b>Capital Cost excluding IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)	0	0.00
Domestic Component (Rs. Cr.)	73.38	82.68
<b>Capital cost excluding IDC &amp; FC (Rs. Cr)</b>	<b>73.38</b>	<b>82.68</b>
<b>IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)	0	0.00
Domestic Component (Rs. Cr.)	4.21	4.74
<b>Total IDC &amp; FC (Rs.Cr.)</b>	<b>4.21</b>	<b>4.74</b>
Rate of taxes & duties considered		
<b>Capital cost Including IDC &amp; FC</b>		
Foreign Component, if any (In Million US \$ or the relevant Currency)	0.00	0.00
Domestic Component (Rs. Cr.)	77.59	87.42
<b>Total Capital cost Including IDC &amp; FC (Rs. Cr)</b>	<b>77.59</b>	<b>87.42</b>
<b>Schedule of Commissioning</b>	01.04.2014	01.01.2014 (Anticipated)
Scheduled DOCO elementwise)		

**Note:**

- Copy of approval letter should be enclosed.
- Details of Capital cost are to be furnished as per FORM-5B or 5C as applicable.
- Details of IDC & Financing Charges are to be furnished as per FORM-16.



22.03.2012  
 Petitioner

Element wise Break-up of Project Cost for Transmission System  
Name of the Transmission Licensee : Power Grid Corporation of India Ltd.  
Name of Region: Western Region-I

Name of the Project : SUPPLEMENTARY TRANSMISSION SCHEME OF UPCOMING IPP PROJECTS IN CHHATTISGARH

DOCO: 01/01/2014

Sl.No.	Break Down	As per Original Estimate(Cost in Rs./Lakh)					Admitted Cost
		As per Original Estimate	As on COB 09.07.2013	Liabilities / Provision	Variation	Reasons for Variation	
1	2	3	4	5	6=(3-4-5)	7	
<b>A</b>	<b>TRANSMISSION LINE</b>						
1.0	Preliminary works						
1.1	Design & Engineering		0.00	0.00	0.00		
1.2	Preliminary investigation, Right of way, forest clearance, PTCC, general civil works, catenation etc. + (Cakoy along T.L.Line)		0.00	0.00	0.00		
1.3	Total Preliminary works	0.00	0.00	0.00	0.00		
2.0	Transmission Lines material						
2.1	Towers Steel		0.00	0.00	0.00		
2.2	Conductor		0.00	0.00	0.00		
2.3	Earth Wire		0.00	0.00	0.00		
2.4	Insulators		0.00	0.00	0.00		
2.5	Hardware Fittings		0.00	0.00	0.00		
2.6	Conductor & Earthwire accessories		0.00	0.00	0.00		
2.7	Spares (incl in Conductor)		0.00	0.00	0.00		
2.8	Erection, Stringing & Civil works including foundation		0.00	0.00	0.00		
2.9	Total Transmission Lines material	0.00	0.00	0.00	0.00		
3.0	Taxes and Duties						
3.1	Customs Duty			0.00	0.00		
3.2	Other Taxes & Duties (included in Above)			0.00	0.00		
	Total Taxes & Duties		0.00	0.00	0.00		
	Total -Transmission lines	0.00	0.00	0.00	0.00		
<b>B</b>	<b>SUBSTATIONS</b>						
4.0	Preliminary works & land						
4.1	Design & Engineering	0.00	0.00	0.00	0.00		
4.2	Land	0.00	0.00	0.00	0.00		
4.3	Site preparation	0.00	0.00	0.00	0.00		
	Total Preliminary works & land	0.00	0.00	0.00	0.00		
5.0	Civil Works						
5.1	Control Room & Office Building including HVAC	0.00	0.00	0.00	0.00		
5.2	Township & Cakoy	0.00	0.00	0.00	0.00		
5.3	Roads and Drainage	0.00	0.00	0.00	0.00		
5.4	Foundation for structures	234.20	335.05	226.40	-107.24		
5.5	Misc. civil works	20.00	49.32	33.48	-63.03		
	Total Civil Works	234.20	384.37	259.88	-170.27		
6.0	Substation Equipments						
6.1	Switchgear (CT/PT, Circuit Breaker, Isolator etc)	575.91	533.26	365.23	-134.58	price variation is based on rates received in competitive bidding	
6.2	Transformers	4874.41	5255.43	1078.90	-1459.91		
6.3	Compensating Equipments (Reactors, SVCs etc)	0.00	0.00	0.00	0.00		
6.4	Control, Relay & Protection Panel	143.75	109.87	120.41	-86.53		
6.5	PLCC	0.00	0.00	0.00	0.00		
6.6	HVDC /PSC/OPGW & TELECOM	0.00	0.00	0.00	0.00		
6.7	Bus Bars/ conductors/insulators	61.60	70.46	77.22	-86.09		
6.8	outdoor lighting	16.90	19.41	21.27	-23.76		
6.9	Emergency DG set	0.00	0.00	0.00	0.00		
6.10	Grounding System	0.00	0.00	0.00	0.00		
6.11	Structure for Switch yard	328.19	300.28	319.69	-81.58		
6.12	Auxiliary System	178.00	153.51	168.22	-143.74		
	Total Substation Equipments	6176.76	6142.71	2858.76	-2886.21		
7.0	Spares (incl in eqpt. cost)						
8.0	Taxes and Duties				0.00		
8.1	Custom Duty	0.00	0.00	0.00	0.00		
8.2	Other Taxes & Duties	0.00	0.00	0.00	0.00		
8.3	Total Taxes & Duties	0.00	0.00	0.00	0.00		
	Total (Sub-station)	6450.96	6526.88	2316.63	-2366.48		
9.0	Construction and pre-commissioning expenses						
9.1	Site supervision & site admin.etc	0.00	0.00	0.00	0.00		
9.2	Special Tools and Plants	0.00	0.00	0.00	0.00		
9.3	construction insurance	0.00	0.00	0.00	0.00		
	Total Construction and pre commissioning expenses	0.00	0.00	0.00	0.00		
10.0	Overheads						
10.1	Establishment	887.00	74.93	0.00	812.07	as per actual	
10.2	Audit & Accounts	0.00	0.00	0.00	0.00		
10.3	Contingency	0.00	0.00	0.00	0.00		
	Total Overheads	887.00	74.93	0.00	812.07		
11.0	Project cost without IDC, FC, FERV & Hedging cost	7337.96	6661.73	2316.63	-1576.48		
12.0	Total Cost (Plant & Equipment)						
12.1	Interest During Construction (IDC)	421.00	484.88	0.00	-43.88	as per actual	
12.2	Financing Charges (FC)	0.00	0.00	0.00	0.00		
12.3	Foreign Exchange Rate Variation (FERV)	0.00	0.00	0.00	0.00		
12.4	Hedging Cost	0.00	0.00	0.00	0.00		
13	Project cost including IDC, FC, FERV & Hedging cost	7758.96	7646.61	2316.63	-1618.28		

PF-155  
Pattinson



Name of the Transmission Licensee :

**Power Grid Corporation of India Ltd.**

Name of the Region :

Western Region-I

Name of the project :

SUPPLEMENTARY TRANSMISSION SCHEME OF UPCOMING IPP PROJECTS IN CHHATTISGARH

Form - 5C

Name of the Transmission element :

**19x500 MVA, ICT-2 at Dharamjaygarh SS along with associated bays**

Anticipated BOCD :

01.01.2014

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31	32	33	34	35	36	37	38	39	
	Supply and Erection of ICT-2 at Dharamjaygarh SS - Diverted from Champa SS																																						
1	765 KV Auto Transformer Package (P248-AT 01) : Supply, Erection, Testing & Commissioning of 19x500 MVA, 765/√3 / 400√3 KV Single Phase Transformers at Chama SS-Service Portion at Chama SS	M/s Transformers & Rectifiers (India) Ltd	CC-CS/184-WR1/TR-927/3/G3/NOA-I/3971 Dated 22.10.2011	22.10.2011	6	Open	22.10.2013	With Escalation	368,266,109	108,594,659	73646127	550,506,895	27,843,923	42,840,000																									
2	765 KV Auto Transformer Package (P248-AT 01) : Supply, Erection, Testing & Commissioning of 19x500 MVA, 765/√3 / 400√3 KV Single Phase Transformers at Chama SS-Service Portion Onshore	M/s Transformers & Rectifiers (India) Ltd	CC-CS/184-WR1/TR-927/3/G3/NOA-I/3972 Dated 22.10.2011	22.10.2011	6	Open	22.10.2013	With Escalation	17,338,001	-	0	17,310,001	17,729,527	8,235,474																									
3	745 KV Auto Transformer Package (P248-AT 01) : Supply, Erection, Testing & Commissioning of 19x500 MVA, 765/√3 / 400√3 KV Single Phase Transformers at Chama SS-Service Portion	M/s Transformers & Rectifiers (India) Ltd	CC-CS/136-WR1/TR-927/3/G3/NOA-I/3973 Dated 22.10.2011	22.10.2011	6	Open	22.10.2013	With Escalation	11,241,331	-	0	11,241,331	9,819,436	1,421,895																									
4	Supply, Erection and Commissioning of Single Phase Transformer at Dharamjaygarh SS- EOR CIVIL QUANTITY ONLY	M/s ALSTOM	CC-CS/182-WR1/TR-1809/3/G1/NOA-II/4567 Dated 20.03.2012	20.03.2012		Open			16,330,777	130,635	0	16,461,412	6,802,804	2,313,358																									
	ICT-1 Bays at Dharamjaygarh SS																																						
5	Extension of 765KV Dharamjaygarh SS (under Supplementary Transmission Scheme)- Supply	M/s L&T	CC-CS/182-WR1/SS-1809/3/G1/R/NOA-I/4568 Dated 11.01.2013	11.01.2013	6	Open	10.08.2014	With Escalation	-	-	0	-	-	-																									
6	Extension of 765KV Dharamjaygarh SS (under Supplementary Transmission Scheme)- Service	M/s L&T	CC-CS/182-WR1/SS-1809/3/G1/R/NOA-II/4567 Dated 11.01.2013	11.01.2013	6	Open	10.08.2014	With Escalation	79,612,745	194,464	0	79,807,209	48,122,941	30,526,461																									
7	Supply of Circuit Breaker at Dharamjaygarh SS - Diverted from Champa SS																																						
8	Supply of 765KV Circuit Breaker at Dharamjaygarh SS	M/s ABB	CC-CS/244-WR2/CB-1188/3/G1/NOA-I/4569 Dated 27.12.2011	27.12.2011	3	Open	26.08.2013	With Escalation	5,128,017	-	0	5,118,017	3,435,466	1,692,550																									
9	Miscellaneous Testing Instruments		Estimated																																				
	<b>Grand Total</b>								<b>523,956,071</b>	<b>109,058,389</b>	<b>73,646,127</b>	<b>706,660,587</b>	<b>127,752,552</b>	<b>103,310,511</b>																									



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DETAILS OF ELEMENTWISE COST

Name of the Transmission Licensee : **Powergrid Corporation of India Limited**  
 Name of Region: **WESTERN**

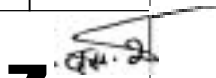
Name of the Project : **SUPPLEMENTARY TRANSMISSION SCHEME OF UPCOMING IP? PROJECTS IN CHHATTISGARH**

Transmission lines

S.NO.	Name of line	Apportioned approved Cost (Rs. <del>lacs</del> ) CrS	Completed Cost (Rs. <del>lacs</del> ) CrS	Covered in the present petition
-------	--------------	---	--	---------------------------------

Substation

S.NO.	Name of Substation	Apportioned approved Cost (Rs. <del>lacs</del> ) CrS	Completed Cost (Rs. <del>lacs</del> ) CrS	yes/no	if no, petition no.
I	7651400 kV, 1x1500 MVA. ICT-2 at Dharmjaygarh S/s along with associated bays	77.59	93.77	Yes	
	Balance system	54.60	yet to be commissioned		
	Total	132.19	93.77		

  
Petitioner



## Financial package upto COD

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh  
 Name of the Transmission Element: 7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh SIs along with associated bays  
**:DOCO :01-JAN-2014**  
 Project Cost as on **COD/31.03.2009:** 7066.61 (Rs. in Lakhs)  
 Date of Commercial Operation of the Transmission element: 01-JAN-2014  
 (Anticipated)

(Rs in Lacs)

Transmission Lines						
	Financial Package as apportioned/ Approved		Financial Package as on COD		As Admitted on COD	
	Currency and Amount		Currency and Amount		Currency and Amount	
Loans						
Loans - Domestic	INR	5431.27	INR	4946.62		
Loans - Foreign						
Total Loans		5431.27		4946.62		
Equity						
Foreign						
Domestic	INR	2327.69	INR	2119.99		
Notional				0.00		
Total Equity		2327.69		2119.99		
Debt Equity Ratio		70.00:30.00		70.00:30.00		
Total Cost		7758.96		7066.61		
	Debt	Equity	Total			
Add Cap For 2013-2014			1277.52			
Add Cap For 2013-2014	Actual	Normative				
Debt		894.26				
Equity		383.26				
Total		1277.52				
Total Capital Cost with ADDCAP upto 01.04.2014			8344.131			




Statement of Additional Capitalisation after COD

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Supplementary Transmission Scheme of upcoming IPP **Projects** in Chhattisgarh  
 Name of the Transmission Element: 7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh SIs along with associated bays :**DOC0 :01-JAN-2014**  
 COD: 01-JAN-2014

(Rs in Lacs)

Sl.No.	Year	Work/Equipment proposed to be added after COD upto cut off date/ beyond cut off date	Amount capitalised and proposed to be capitalised	Justification as per propose	Regulation under which covered	Admitted Cost
1	2	3	4	5	6	7
1.	2013-2014	BUILDING	154.84	Balance and Retention Payments	9 (i)	
		SUB STATION	1122.68	Balance and Retention Payments	9 (i)	
	Total		1277.52			
2.	2014-2015	BUILDING	105.03	Balance and Retention Payments	9 (i)	
		SUB STATION	928.07	Balance and Retention Payments	9 (i)	
	Total		1033.10			

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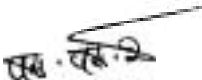
Statement of Capital Cost

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Supplementary Transmission Scheme of upcoming IPP **Projects** in Chhattisgarh  
 Name of the Transmission Element: 7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh SIs along with **associated** bays :**DOCO :01-JAN-2014**

Statement of Capital Cost  
 (To be given for relevant dates and year wise)

		(Rs. in Crores)				
		01-APR-2009- 31-Mar-2010	01-APR-2010- 31-Mar-2011	01-APR-2011- 31-Mar-2012	01-APR-2012- 31-Mar-2013	01-JAN-2014- 31-Mar-2014
A	a) Opening Gross Block Amount as per books					70.67
	b) Amount of capital liabilities in A(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in A(a) above					4.65
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in A(a) a					0.75
B	a) Addition in Gross Block Amount during the period					12.78
	b) Amount of capital liabilities in B(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in B(a) above					
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in B(a) a					
C	a) Closing Gross Block Amount as per books					83.45
	b) Amount of capital liabilities in C(a) above					
	c) Amount of IDC, FC, FERV & Hedging cost included in C(a) above					4.65
	d) Amount of IEDC (excluding IDC, FC, FERV & Hedging cost) included in C(a) a					0.75

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 Petitioner



Financing of Additional Capitalisation

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh**  
 Name of the Transmission Element: **7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh SIs along with associated bays :DOCO :01-JAN-2014**

(Rs in Lacs)

Financial Year (Starting from COD)	Projected/Actual					Admitted				
	From COD to31- Mar-2014	Year2	Year3	Year4	Year5& So on	Year1	Year2	Year3	Year4	Year5 & so on
1	2	3	4	5	6	7	8	9	10	11
Amount capitalised in Work/Equipment	1277.52									
Financing Details										
Loan-1										
Loan-2										
Loan-3 and so on										
Total Loan	894.26									
Equity	383.26									
Internal Resources										
Others										
Total	1277.52									

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*[Signature]*  
Petitioner

Calculation of Depreciation Rate

Name of the Transmission Licensee: **POWERKID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh**  
 Name of the Transmission Element: **7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh S/s along with associated bays :DOCO :01-JAN-2014**

(Rs in Lacs)

SLNo.	Name of the Assets	Gross Block as on 31.03.2013 or as on COD, whichever is later	Addcap during the year	Gross Block as on 31.03.2014 or as on COD, whichever is later	Depreciation Rates as per CERC's Depreciation Rate Schedule	Depreciation Amount up to 31.03.2014
	1	2	3	4	5	6=Col4 X Col5
<b>2013-2014</b>						
1	FREEHOLD LAND	0.00	0.00	0.00	0.00%	0.00
2	BUILDING	387.29	154.84	542.13	3.34%	1.88
3	TR LINE	0.00	0.00	0.00	5.28%	0.00
4	SUB STATION	6679.32	1122.68	7802.00	5.28%	95.58
5	PLCC	0.00	0.00	0.00	6.33%	0.00
6	LEASEHOLD LAND	0.00	0.00	0.00	3.34%	0.00
	<b>Total</b>	<b>7866.61</b>	<b>1277.52</b>	<b>8144.13</b>		<b>99.46</b>
<b>Weighted Average Rate of Depreciation (%)</b>						<b>1.29</b>
<b>Elapsed Life</b>						<b>0</b>

CEA - CGA - 2  
Petitioner



Statement of Depreciation

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh  
 Name of the Transmission Element: 7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh SIs along with associated bays :DOCO :01-JAN-2014

(Rs in Lacs)

Financial Year	Upto 2000-2001	2001-2002	2002-2003	2003-2004	2004-2005	2005-2006	2006-2007	2007-2008	2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Depreciation on Capital Cost														91.40
Depreciation on Additional Capitalisation														
Amount of Additional Capitalisation														1,277.52
Depreciation Amount														8.06
Details of FERV														
Amount of FERV on which depreciation charged														
Depreciation Amount														
Depreciation Recovered during the year														99.46
Advance against Depreciation recovered during the year														
Depreciation and Advance against Depreciation recovered during the year														99.46
Cumulative Depreciation And Advance against Depreciation recovered upto the year														99.46

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*[Signature]*  
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## Calculation of Weighted Average Rate of Interest on Actual Loans

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh  
 Name of the Transmission Element: 7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh S/s along with associated bays  
**:DOCO :01-JAN-2014**

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
<b>Proposed Loan 2013-14 (10.05%)</b>						
Gross Loan Opening						2446.62
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						2446.62
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						2446.62
Average Net Loan						2446.62
Rate of Interest on Loan		0%	0%	0%	0%	10.05%
Interest on Loan						245.89
<b>BOND XL</b>						
Gross Loan Opening						2500.00
Cumulative Repayments of Loans upto Previous Year						
Net Loans Opening						2500.00
Add : Drawal(s) during the year						
Less : Repayments(s) of Loans during the year						
Net Loan Closing						2500.00
Average Net Loan						2500.00
Rate of Interest on Loan		0%	0%	0%	0%	9.3%
Interest on Loan						232.50
<b>Total</b>						
Gross Loan Opening						4946.62
<b>Cumulative</b> Repayments of Loans upto Previous Year						
Net Loans Opening						4946.62
Add : <b>Drawal(s)</b> during the year						
Less : <b>Repayments(s)</b> of Loans during the year						
Net Loan Closing						4946.62
Average Net Loan						4946.62
Interest on Loan						478.39
Weighted <b>Average</b> Rate of Interest on Loans						9.6710%

44-44-2  
 Petitioner





Sh Pant  
21/10/13

The Dy. General Manager (Finance),  
Power Grid Corporation of India Ltd.,  
Corporate Office,  
Saudamini, Plot No 2  
Sec-29, Gurgaon-122001  
Haryana

Fax No. 0124-2571889

CAG/AMT-1/2013-14/ 591

31.10.2013

Dear Sir,

**PAYMENT OF MONTHLY INTEREST ON TERM LOANS**  
**INTEREST FOR THE-MONTH OF OCT 2013**

With reference to above, an interest calculated on daily products basis, as detailed below, is payable on **01.11.2013**. We give below the **term loan-wise/account-wise** break up enabling you to make the payment online.

**Term Loan**

Account No	Amount	Period	Days	Interest Rate(%)	Amount Payable(INR)
32247673988	25550000000	01.10.13 to 09.10.13	9	10.05	83315000
	26550000000	10.10.13 to 18.10.13	9	10.05	65793082
	29550000000	19.10.13 to 24.10.13	6	10.05	48818219
	30550000000	25.10.13 to 28.10.13	4	10.05	33646849
	32050000000	29.10.13 to 30.10.13	2	10.05	17649452
	34500000000	31.10.2013	1	10.05	9499315
<b>TOTAL</b>			<b>31</b>		<b>238721917</b>

**Short Term Loan**

Account No	Amount	Period	Days	Interest Rate(%)	Amount Payable(INR)
32842914906	20000000000	01.10.13 to 31.10.13	31	9.8	166465753
<b>TOTAL</b>			<b>31</b>		<b>166465753</b>
<b>GRAND TOTAL</b>					<b>405187670</b>

2. We, therefore, request you to make suitable arrangements to fund your current account, so that we receive the credit into your TL account on 01.11.2013.

Yours faithfully

Dy. General Manager & RM(AMT-1)





Ref.: NSE/LIST/ 175394-C

July 19, 2012

The Manager (Finance)  
Power Grid Corporation of India Limited  
Saudamini,  
Plot No.2, Sector - 29,  
Gurgaon(Haryana) - 122 001.

**Kind Attn.: Mr. M.C. Pant**

Dear Sir,

**Sub: Listing of Secured Redeemable, Non-Convertible, Non Cumulative,  
Redeemable, Taxable Bonds (Series - XL) issued by Power Grid  
Corporation of India Limited**

This has reference to your application for the listing of secured redeemable, non-convertible, non cumulative, redeemable, taxable Bonds (Series-XL).

In this connection, we are pleased to inform you that the securities as specified in the application are duly listed on the WDM segment with effect from July 19, 2012 and all members have been suitably informed as per details given in the annexure below:

A Trade Statistics report will be provided to you on a monthly basis in the first week of the following month, if the security was traded during the previous month. This report will contain price volume details for each day traded.

Yours truly,  
For National Stock Exchange of India Limited

*Vishal Patelia*

Vishal Patelia  
Manager





**Annexure I**  
**Power Grid Corporation of India Limited**  
**Details of Securities**

Sr. No.	Issue Description	Security Type	Security	Issue	Allotment amount (In lakhs)	Maturity date
1	POWER GRID CORP 9.30% 2016 (S-XL, STRPP-A)	PT	PGC16A	9.30%	33312.5	28-Jun-2016
2	POWER GRID CORP 9.30% 2017 (S-XL, STRPP-B)	PT	PGC17A	9.30%	33312.5	28-Jun-2017
3	POWER GRID C.O.W 9.30% 2018 (S-XL, STRPP-C)	PT	PGC18A	9.30%	33312.5	28-Jun-2018
	POWER GRID CORP 9.30% 2019 (S-XL, STRPP-D)	PT	PGC19A	9.30%	33312.5	28-Jun-2019
5	POWER GRID CORP 9.30% 2020 (S-XL, STRPP-E)	PT	PGC20A	9.30%	33312.5	28-Jun-2020
6	POWER GRID CORP 9.30% 2021 (S-XL, STRPP-F)	PT	PGC21A	9.30%	33312.5	28-Jun-2021
7	POWER GRID CORP 9.30% 2022 (S-XL, STRPP-G)	PT	PGC22A	9.30%	33312.5	28-Jun-2022
8	POWER GRID CORP 9.30% 2023 (S-XL, STRPP-H)	PT	PGC23A	9.30%	33312.5	28-Jun-2023
9	POWER GRID CORP 9.30% 2024 (S-XL, STRPP-I)	PT	PGC24	9.30%	33312.5	28-Jun-2024
10	POWER GRID CORP 9.30% 2025 (S-XL, STRPP-J)	PT	PGC25	9.30%	33312.5	28-Jun-2025
11	POWER GRID CORP 9.30% 2026 (S-XL, STRPP-K)	PT	PGC26	9.30%	33312.5	28-Jun-2026
12	POWER GRID CORP 9.30% 2027 (S-XL, STRPP-L)	PT	PGC27	9.30%	33312.5	28-Jun-2027





Calculation of Interest on Normative Loan

Name of the Transmission Licensee: POWERGRID CORPORATION OF INDIA LTD.  
 Name of Region: WESTERN REGION  
 Name of the Project: Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh  
 Name of the Transmission Element: 7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh SIs along with associated bays :DOCO :01-JAN-2014

(Rs in Lacs)

Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7
Gross Normative Loan - Opening						4,946.62
Cumulative repayment of Normative Loan upto previous year						
Net Normative loan - Opening						4,946.62
Increase/Decrease due to ACE during the Year						894.26
Repayments of Normative Loan during the year						99.46
Net Normative loan - Closing	-	-	-	-	-	5,741.42
Average Normative Loan						5,344.02
Weighted average Rate of Interest on actual Loans						9.6710%
Interest on Normative loan						129.20



Calculation of Interest on **Working Capital**

Name of the Transmission Licensee:

POWERGRID CORPORATION OF INDIA LTD.

Name of Region:

WESTERN REGION

Name of the Project:

Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh

Name of the Transmission Element:

7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh S/s along with associated bays  
:DOCO :01-JAN-2014

SLN o.	Particulars	Existing 2008-2009	2009-2010	2010-2011	2011-2012	2012-2013	2013-2014
1	2	3	4	5	6	7	8
1	O and M Expenses						13.09
2	Maintenance Spares						23.57
3	Receivables						254.55
4	Total Working Capital						291.21
5	Rate of Interest						13.20
6	Interest on Working: Capital						9.61

*[Signature]*  
&  
Petitioner





**भारतीय स्टेट बैंक**  
**State Bank of India**

कॉर्पोरेट लेखा समूह शाखा, जवाहर व्यापार भवन,  
11वां व 12 वां मंज, 1, टॉलस्टोय मार्ग, नई दिल्ली 110001  
Corporate Accounts Group Branch, Jawahar Vyapar Bhawan,  
11th & 12th Floor, 1, Tolstoy Marg, New Delhi-110001

Tel: 23352510, 23352505, 23352541 (AMT-I); 23353022 (AGM & CDC), 23791043, 23359506 (IA & A), 23352585 (CS), 23352958 (IB),  
Fax: 23353191 (Secy); 23352793 (CS); 23353029 (A)

TO WH IT MAY CONCERN

This is to certify that SB) BASE RATE (BR) on 01.04.2013 was 9.70% p.a.



Dy. General Manager & RM (AMT-I)

15.04.2013

कस. कस-2



## Draw Down Schedule for Calculation of IDC &amp; Financing Charges

Name of the Transmission Licensee: **POWERGRID CORPORATION OF INDIA LTD.**  
 Name of Region: **WESTERN REGION**  
 Name of the Project: **Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh**  
 Name of the Transmission Element: **7651400 kV, 1500 MVA ICT-2 at Dharmjaygarh SIs along with associated bays :DOCO :01-JAN-2014**

(Rs in Lacs)

Draw Down Schedule for Calculation of IDC & Financing Charges										
Sl.No	Drawn Down	Quarter 1			Quarter 2			Quarter n(COD)		
Sl.No.	Particulars	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee	Quantum In Foreign Currency	Exchange Rate on Draw Down Date	Amount In Indian Rupee
<b>1.</b>	<b>Loans</b>									
<b>1.1</b>	<b>Foreign Loans</b>									
<b>1.2</b>	<b>Indian Loans</b>									
<b>1.2.1</b>	<b>BOND XL</b>									
	Draw Down Amount									2500.00
	IDC									
	Financing Charges									
<b>1.2.2</b>	<b>Proposed Loan 2013-14 (10.05%)</b>									
	Draw Down Amount									2446.62
	IDC									
	Financing Charges									
	<b>Total Indian Loans</b>									
	Draw Down Amount									4946.62
	IDC									0.00
	Financing Charges									0.00
	<b>Total of Loans Drawn</b>									
	Draw Down Amount									4946.62
	IDC									464.88
	Financing Charges									0.00
<b>2</b>	<b>Equity</b>									
<b>2.1</b>	<b>Foreign Equity Drawn</b>									
<b>2.2</b>	<b>Indian Equity Drawn</b>									0
	<b>Total Equity Deployed</b>									0.00

The project has been funded through domestic loans allocated from the common pool based on the phasing of expenditure and IDC has been booked accordingly As the loans are allocated from common pool, quarter wise drawl is not furnished

CHA. G.S. 2  
 Petitioner



**INDEX**

**CHECK LIST  
PART-III**

Name of the Company

Power Grid Corporation of India Ltd.

Name of the Project:

Supplementary Transmission Scheme of upcoming IPP Projects in Chhattisgarh.

Name of the Transmission Element:

7651400 kV, 1x1500 MVA, ICT-2 at Dharmjaygarh S/s along with associated bays

**Checklist of Forms and other information/ documents for tariff filing for Transmission System**

Form No.	Tariff Filing Formats (Transmission)	Tick
FORM- 1	Summary Sheet	Yes
FORM-1A	Calculation of Return on Equity	Yes
FORM-2	Details of Transmission Lines and Substations	Yes
FORM-3	Normative Parameters considered for tariff calculations	Yes
FORM- 4	Details of Foreign loans	Not applicable and hence not enclosed
FORM-4A	Details of Foreign Equity	Not applicable and hence not enclosed
FORM-5	Abstract of Admitted Cost for the existing Projects	Not applicable and hence not enclosed
FORM-5A	Abstract of Project Cost Estimates and Schedule of Commissioning for the new Projects	Yes
FORM-5B	Element wise Break-up of Project Cost for Transmission System	Yes
FORM-5C	Break-up of Construction/Supply/Service packages	Yes
FORM-5D	Details of elementwise cost	Yes
FORM-6	Financial Package upto COD	Yes
FORM- 7	Details of Project Specific Loans	Not applicable and hence not enclosed
FORM- 8	Details of Allocation of corporate loans to various transmission elements	Not applicable and hence not enclosed
FORM-9	Statement of Additional Capitalisation after COD	Yes
FORM-9A	Statement of capital cost	Yes
FORM- 10	Financing of Additional Capitalisation	Yes
FORM- 11	Calculation of Depreciation Rate	Yes
FORM- 12	Statement of Depreciation	Yes
FORM- 13	Calculation of Weighted Average Rate of Interest on Actual Loans	Yes
FORM- 13A	Calculation of Interest on Normative Loans	Yes
FORM-13B	Calculation of Interest on Working Capital	Yes
FORM- 14	Draw down Schedule for Calculation of IDC & Financing Charges	Yes
FORM-14A	Actual Cash Expenditure	Not applicable and hence not enclosed

Other Information/ Documents		
Sl. No.	Information/Document	Tick
1	Certificate of incorporation, Certificate for Commencement of Business, Memorandum of Association, & Articles of Association ( For New Station setup by a company making tariff application for the first time to CERC)	-Not Applicable -
2	Regionwise and Corporate audited Balance Sheet and Profit & Loss Accounts with all the Schedules & annexures for the new Transmission System & for the relevant years.	Consolidated Balancesheet of POWERGRID & Regional Balance Sheet of WR for N 2012-13 shall be submitted shortly
3	Copies of irrelevant loan Agreements	
4	Copies of the approval of Competent Authority for the Capital Cost and	
5	Copies of the Equity participation agreements and necessary approval for the foreign equity.	Equity contribution by GOI (69.42%) and others (30.58%)
6	Copies of the BPTA/TSA with the beneficiaries, if any	Covered in petition
7	Detailed note giving reasons of time and cost over run, if applicable.	Covered in petition
8	Any other relevant information, (Please specify)	-Not Applicable -



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